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Mr. CHAIRMAN: He wants to know whether the offer received from the *Czech Government was without your asking for tenders.

SHRI C. R. PATTABHI RAMAN: No, Sir. The whole procedure here is very simple. A sister Ministry sends out the tenders, it contacts the various countries through the Embassies here who are given these various forms detailing our requirements and so on. Then tenders come from various firms and they are opened by the sister Ministry.

(Several hon, Members stood up).

MR. CHAIRMAN. I hope commonsense would prevail and you would all understand that I cannot five Members to stand up at the same time.

SHRI LAL BAHADUR: May I say a word because there seems to some confusion . . .

SHRI A. B. VAJPAYEE: On that side.

SHRI LAL BAHADUR: On this side? If you will agree, I suggest that the Deputy Minister may place a statement on the Table of the House clarifying the whole position then after that, if you allow, further questions could be put.

SHRI B. K. P. SINHA: Only one question, Sir.

Mr. CHAIRMAN: No. I do not think any further questions will be allowed now. Next question.

SHRI M. P. BHARGAVA: There is a little printing mistake, Sir. Ιt should be Hindi News Reel and not Hindi News.

POSTS OF CHIEF PRODUCER/DEPUTY CHIEF PRODUCER IN A.I.R.

*35. SHRI M. P. BHARGAVA: Will the Minister of Information and BROADCASTING be pleased to state:

(a) when the posts of the Chief Producer and the Deputy Chief Producer, Hindi News, were created in the All India Radio; and

(b) whether it is a fact that the post of the Deputy Chief Producer, Hindi News, has since been abolished?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. R. PATTA-BHI RAMAN): and (b). (a) posts of Chief Producer or Chief Producer, Hindi News, were created in All India Radio. There was a Deputy Chief Producer for Hindi Newsreels ("Samachar Darshan") in the News Services Division of All India Radio till 31st May, 1964. On the 1st June, 1964 the incumbent thereof was appointed as Chief Producer, Features (Hindi), at the Directorate General, All India Radio. In that capacity he continues to supervise the work of Hindi Newsreels ("Samachar Darshan") also.

SHRI M. P. BHARGAVA May I know the date on which the post of Deputy Chief Producer was creat**ed** and the circumstances under which it was created and whether the post was offered to a gentleman as Producer who refused to accept it as a result of which the post of Deputy Chief Producer was created?

SHRI C R. PATTABHI RAMAN: Sir, there was no appointment before this and nobody was appointed. On the 1st June 1964, the Chief Producer was appointed. He also supervises the work of the Hindi News Reel.

SHRI M, P. BHARGAVA: I want to know the date on which the post of Deputy Chief Producer was created and for how long that post was held by a particular gentleman and whether it is a fact that the same gentleman has been promoted to the post of Chief Producer now.

SHRI C. R. PATTABHI RAMAN: He came on a contract on the 1st April, 1963. On the 1st June 1964, he was appointed as the Chief Producer.

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SHRI M. P. BHARGAVA: May I know whether the post of Deputy Chief Producer is now being aboushed and that only the upgraded post of Chief Producer will only remain?

SHRI C. R. PATTABHI RAMAN: I can only say that there is now no post of Deputy Chief Producer. The Chief Producer supervises the work of the Hindi News Reel also.

SHRI P. RAMAMURTI: May I know who is this Chief Producer of News? News. I suppose, is gathered: it is not produced. Is this a scheme under which a Producer produces news?

SHRI C. R. PATTABHI RAMAN: It is newsreel. There is a typographical error in the question and it was pointed out by Mr. Bhargava.

SHRI P. L. KUREEL URF TALIB: In view of the fact that removal, appointment and reappointment of radio artistes have become a regular feature of the All India Radio Administration, may I know whether it is due to the fact that the hon. Minister and the Director-General of All India Radio can appoint radio artistes with a salary of Rs. 1500/- and Rs. 500/- per month respectively? Is it due to this fact that the artistes are often removed, then appointed, and then again removed and favouritism is being shown to some of the artistes?

SHRI C. R PATTABHI RAMAN: I do not think that arises from this question. His salary was Rs. 900/- and it is about a thousand now.

SHRI A. B. VAJPAYEE: It is not yet clear why the post of Deputy Chief Producer was first created and subsequently abolished.

SHRI C. R. PATTABHI RAMAN: I presume, Sir, it is a matter of administrative convenience. They thought it was better to have a Chief Projucer who would also supervise the Hindi newsreel.

SHRI A. B. VAJPAYEE: Is it a fact that the post was created simply to 598 RS-2

accommodate a particular gentleman and now it is being abolished on the recommendation of that particular gentleman?

SHRI C. R. PATTABHI RAMAN: Sir. the same person continues to be the Chief Producer.

SHRI A. B. VAJPAYEE: Sir, are you satisfied with the answer? I am not.

SHRI BHUPESH GUPTA: He asked the question why the post was created and why suddenly . .

Mr. CHAIRMAN: He said it was a matter of administrative convenience.

SHRI BHUPESH GUPTA: No; there must be some reason for the creation of a post and there must also be some reason for its abolition. Will he kindly tell us the reason in both these cases?

SHRI C. R. PATTABHI RAMAN: 1 thought, Sir, the lesser post comes under the umbrella of the bigger post. When the Chief Producer supervises the work of the Hindi newsreel, it contains both.

SHRI CHANDRA SHEKHAR: The question is very simple. Why was the post of a Deputy Chief Producer created at all? Because at that time also the Chief Producer should have been there and again why was it abolished? What were the circumstances in which the Government thought it proper to create a new post of Deputy Chief Producer and consequently to abolish that post when the particular man was promoted to the higher post?

SHRI BHUPESH GUPTA: something about the hit and run policy also.

SHRI C. R. PATTABHI RAMAN: It is a matter of administrative convenience; I cannot say anything more.

Prof. M. B. LAL: Are we to presume that the Chief Producer who preceded that gentleman was not found competent to do both the tasks and when that

man who was appointed Deputy Chief Producer was promoted as Chief Producer he was found competent to do both the 10bs?

MR. CHAIRMAN. You seem to be suggesting a solution for him (Interruption) He has already said that it is a matter of administrative convenience and he has no other details to give

SHRIB K GAIKWAD May I know whether it is a fact that the person for whom the post was created was not selected for that post and therefore it was abolished?

SHRI C R PATTABHI RAMAN: Again probably another solution

SHRI A M TARIQ The hon Minister has said that this has been done for administrative convenience. Is it the policy of the Government that for the convenience of the Head of a Department a post can be created, abolished or changed as he likes and may I also further know the names of the Deputy Chief Producer and the Chief Producer?

SHRI C R PATTABHI RAMAN. There is only one Chief Producer now and he is Shrı Mıshra He is in charge of features and he also supervises the work of Hindi newsreel

SHRI A M TARIQ Is it Shyama Nandan Mishra or Lalit Narayan Mishra

SHRI C R PATTABHI RAMAN: Shiv Sagar Mishra

SHRI EBRAHIM SULAIMAN SAIT' May I know from the Deputy Minister whether there is any equivalent to the term 'Deputy Chief Producer' in Hındi?

· (No reply)

SHRI LAL BAHADUR May I say though I do not know fully this, yet I am surprised that it should be said that some kind of favouritism was shown?

SHRI A B VAJPAYEE: That is the charge. ٦,

SHRI LAL BAHADUR But if the same gentleman who was appointed as Deputy Chief Producer is promoted as Chief Producer how does it become any showing of favouritism?

to Questions

SHRI CHANDRA SHEKHAR: The post was created in order to make him Chief Producer

SHRI LAL BAHADUR It is entirely for the Administration to decide whether a person on meins deserves that promotion or not and the Administration thought it proper that that particular officer should function as Chief Producer Personally I would only like to say that it would not be fair to make that charge If any hon. Member has any complaint let him write to the Minister concerned and she will deal with it.

*36 [The questioner (Shri V. M. Chordia) was absent For answer, vide cols 234-35 infra]

*37 [Transferred to the 15th September, 1964]

CHINESE INFILTRATION IN BHUTAN

*38 { SHRI N SRI RAMA REDDY † SHRI MAHABIR DASS

Will the Minister of EXTERNAL Affairs be pleased to state.

- (a) whether it is a fact that the Chinese border troops and civilians have infiltrated into come areas in the North-Eastern portion of Bhutan;
- (b) whether it is a fact that the Chinese have claimed the areas of Tashi Yatse Dzong, Pangchin and Btaling in the North-Eastern Bhutan; and
- (c) whether it is a fact that the Chinese have built air-fields close to the above areas and they are operating jets in these areas?

[†]The question was actually asked on the floor of the House by Shri N. Sri Rams Reddy